

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 150/97

Thursday this the 19th day of June, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. N. Abdul Rahiman,
Casual Labourer on Temporary Status,
Office of the Superintendent,
B.B. Yard, Chetlat,
Union Territory of Lakshadweep. Applicant

(By Advocate Mr. V.D. Balakrishna Kartha)

Vs.

1. The Administrator,
Union Territory of Lakshadweep
Kavarathi.

2. Director of Agriculture,
Office of the Director of Agriculture,
Union Territory of Lakshadweep,
Kavarathi.

3. Union of India - represented by
Secretary to Government
Ministry of Home Affairs,
New Delhi. Respondents

(By Advocate Mr. P.R. Ramachandra Menon (rep.))

The application having been heard on 19.6.97, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The learned counsel for the respondents
states that a general order has been issued to give
to the casual labourers who have worked during 7.6.88 and
August, 1993 pro-rata wages at the rate of 1/30th of
the monthly salary ^{of} the minimum of the scale of pay
of regular Group 'D' posts and that therefore the
applicant also would be entitled to the benefit. The

contd.

counsel also states that the claim of the applicant for pro-rata wages is therefore not disputed. Learned counsel for the applicant states that the other/prayers in this application are not pressed.

2. On the basis of the statement made by the learned counsel for the respondents that the claim of the applicant for 1/30th of the pro-rata wages from 7.6.88 is not disputed, the application is disposed of directing the respondents to make available to the applicant the difference between the wages paid to him during the period 7.6.88 and August, 1993 and the pro-rata wages due to him. The payment as aforesaid shall be made within a period of two months from the date of receipt of a copy of this order. There is no order as to costs.

Dated the 19th day of June, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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